29-5-2

920/97

Present

Hon'ble Mr.D. Purkayastha, Member(J)
Hon'ble Mr.B.P.Singh, Member(A)

Swapan Kumar Das ... Applicant

-Vs-

Metro Rly ... Respondent

For the applicant : Mr.Samir Ghosh

For the respondent : Mr.M.K.Bondyopad

## ORDER

The learned advocates of both the parties submit that the matter has been settled out of Tribunal and compromise petition has been filed on this day. In view of this, the applicant will not prosecute the case. Accordingly the case is disposed of. A copy of the compromise petition may be kept on record.

(Bo. Singh) Memb<sub>r(A)</sub>

(D.Purkayastha) Member(J)